

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 21.02.2024

Misc. Application No. 1077 of 2023
And
Appeal No. 768 of 2021

Ramanbhai Jethabhai Jadhav & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Himanshu Gupta, FCS i/b Himanshu S K Gupta & Associates Company Secretaries for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

WITH
Misc. Application No. 115 of 2023
And
Appeal No. 769 of 2021

Vardhman Infracom Private Limited & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Himanshu Gupta, FCS i/b Himanshu S K Gupta & Associates Company Secretaries for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH
Appeal No. 770 of 2021**

Sureshbhai Kantilal Thakkar & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

i/b Aanal Satyawadi & Co. Company Secretary for the Appellants.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH
Appeal No. 771 of 2021**

Payal Jayeshbhai Madiyar & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

i/b Umesh Ved and Associates for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH
Appeal No. 780 of 2021**

Jagdishkumar Akhani Amrutlal ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Anil Shah, Advocate with Ms. Kritika A. Nahate, Advocates i/b Juris Matrix LLP for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

WITH
Misc. Application No. 454 of 2023
And
Appeal No. 802 of 2021

Arun Jwalaprasad Tulsian & Ors. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Kunal Katariya, Advocate with Mr. Sahebrao Wamanrao Buktare, Ms. Ashmita Goradia – Advocates and Mr. Shardul Shah, CA, i/b Shah & Ramaiya, Chartered Accountants for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

AND
Appeal No. 489 of 2022

Prabhaben Gordhandas Savjani ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

i/b SRM & Co. Practicing Company Secretaries for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

ORDER:

1. Adjourned due to non-availability of bench. List on April 26, 2024.

21.02.2024
msb

Ms. Meera Swarup
Technical Member